

FORM B PUBLIC ANNOUNCEMENT (Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016) FOR THE ATTENTION OF THE STAKEHOLDERS OF LLOYDS SHIPPING PRIVATE LIMITED	
S. No.	PARTICULARS
1.	Name of corporate debtor Lloyds Shipping Private Limited
2.	Date of incorporation of corporate debtor 05 September 2014
3.	Authority under which corporate debtor is incorporated/registered Registrar of Companies, -Vijayawada
4.	Corporate identity number / limited liability identity number of corporate debtor U63090AP2014PTC096241
5.	Address of the registered office and principal office (if any) of corporate debtor # 202, Golden Gate, Pandurangapuram, Visakhapatnam, Andhra Pradesh - 530003.
6.	Date of closure of insolvency resolution process 05 May 2022
7.	Liquidation commencement date of corporate debtor 20 July 2022 (NCLT, Amaravati Bench passed order dated 20 July 2022, IA No.45 of CP (IB) No. 8/9/AMR/2021.
8.	Name, address, email address, telephone number and the registration number of the liquidator Sunkara Venkateswara Rao Reg. No. IBBI/IPA-002/IP-N01007/2020-21/13446
9.	Address and e-mail of the liquidator, as registered with Board Plot No.18B, D Block Expansion, Auto Nagar, Gajuwaka, Visakhapatnam, Andhra Pradesh- 530012. svraocs@gmail.com
10.	Address and e-mail to be used for correspondence with the Liquidator Sri Venkateswara Nilayam, Plot No-10, II Floor, Krishnapuram, Road No-10, Banjara Hills, Hyderabad-500034, India. cirp.lloyds@gmail.com
11.	Last date for submission of claims 19 August 2022

Notice is hereby given that the National Company Law Tribunal, Amaravati Bench has ordered the commencement of liquidation of the Lloyds Shipping Private Limited on 20 July 2022. The stakeholders of Lloyds Shipping Private Limited are hereby called upon to submit their claims with proof or update their claim submitted during the Corporate Insolvency Resolution Process on or before **19 August 2022** to the liquidator at the address mentioned against item No.9 or 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.

Date: 21 July 2022
Place: Visakhapatnam

Name and Signature of Liquidator
Sunkara Venkateswara Rao
IBBI Reg.No: IBBI/IPA-002/IP-N01007/2020-21/13446